

capacity would be added by completion of second stage :

	Tonnes
Hot rolled sheets/strips	731,000
Cold rolled sheets/strips	675,000
G.I. sheets/strips	450,000
	1,856,000]

#### BACKWARDNESS OF EASTERN U. P.

43. SHRI SITARAM JAIPURIA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that despite the operation of three Five Year Plans backwardness lingers in the districts of eastern U.P.;

(b) if so, the reasons therefor;

(c) whether there is any proposal under the consideration of Government to set up industries in this region under the Fourth Five Year Plan; and

(d) if so, the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FA-KHRUDDIN ALI AHMED) : (a) and (b) The entire area of a State is taken as one single unit in planning for industrial development. So far five central industrial projects have been set up in U.P. They are: (i) Diesel Loco Factory, Varanasi; (ii) Fertiliser Factory, Gorakhpur; (iii) Heavy Structural Project, Naini; (iv) Heavy Electrical Equipment Factory, Hardwar and (v) Antibiotics Factory, Rishi-kesh. Important projects set up by the State Government are: Cement Factory, Churk (Mirzapur) and Precision Instruments Factory, Lucknow. Another cement factory at Dalla in Mirzapur District is under construction and is likely to be commissioned shortly. Out of these projects, the Diesel Loco Factory, Fertilizer Plant, Heavy Structural Project and the two cement factories are in eastern U.P.

(c) and (d) The central industrial projects proposed to be set up in the Fourth Five Year Plan are indicated on pages 253—260 of the Draft Fourth Five Year Plan Report. A provision has been made in the Plan for the completion of the Heavy Structural Project, Naini, and the Heavy Electrical Equipment Factory, Hardwar. It has been decided to set up a factory at Naini for the manufacture of transmission equipment as a unit of the Indian Telephone Industries. A proposal to set up a public sector project at Naini for the manufacture of pumps and compressors is also under consideration.

#### BOOKING/RESERVATION ON RAJDHANI EXPRESS

44. SHRI SITARAM JAIPURIA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that there is always a heavy rush for booking on the Rajdhani Express from Delhi and whether it is also a fact that one has to wait for 20 days at times for reservation on that train; and

(b) if so, what steps are being taken by Government to avoid such reservations?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) Only on certain occasions in the months of May and June, there was heavy rush for booking on Rajdhani Express and Airconditioned sleeper berths were not available for reservations by this train for 20 days. The summer rush is now over and the position of reservation by this train is generally not difficult now.

(b) Does not arise.

इंडिया इलेक्ट्रिक वर्क्स लिमिटेड (बंगाल)

45. श्री जगदम्बी प्रसाद यादव :

श्री पीताम्बर दास :

श्री मारुसिंह वर्मा :

क्या औद्योगिक विकास, आन्तरिक व्यापार और समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इंडिया इलेक्ट्रिक वर्क्स लिमिटेड (बंगाल) को जुलाई, 1960 में सरकार ने अपने अधीन ले लिया था;

(ख) क्या यह सच है कि कम्पनी को सरकार के प्रबन्ध के अन्तर्गत लाने के बाद उसे लगभग एक करोड़ रुपये से अधिक का घाटा हुआ ;

(ग) क्या यह सच है कि कम्पनी के बहुत से कर्मचारियों को भविष्य निधि की सुविधा प्रदान नहीं की गई है; और

(घ) यदि हां, तो इस सम्बन्ध में सरकार की क्या नीति है ?

[INDIA ELECTRIC WORKS LIMITED  
GAL)

45. SHRI J. P. YADAV :

SHRI PI TAMBER DAS : SHRI  
MAN SINGH VARMA :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that India Electric Works Limited (Bengal) was taken over by Government in

July, 1960;

(b) whether it is a fact that the company incurred a loss of more than rupees one crore after it was brought under the management of Government;

(c) whether it is a fact that; it annum" ber of employ\* es of the company have not been given provident fund benefits; and

(d) if so, what is the Government in this regard ?]

औद्योगिक विकास, आन्तरिक व्यापार तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद) : (क) तथा (ख) जी हां। मैं इण्डिया इलेक्ट्रिक वर्क्स लि० कलकत्ता का प्रबन्ध जुलाई, 1960 में ले लिया गया था।

(ग) जी, नहीं।

(घ) प्रश्न ही नहीं उठता।

[THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) :

(a) and (b) Yes, Madam- The Management

of M/s. India Electric Works Ltd., Calcutta was taken over in July, 1960.

(c) No, Madam.

(d) Does not arise.]

राज्यों में रेल की पटरियों के ऊपर पुलों का निर्माण

46. श्री जगदम्बी प्रसाद यादव : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत सरकार, राज्य सरकारों द्वारा अनुरोध किये जाने पर रेल की पटरियों के ऊपरी पुलों के निर्माण का कार्य इस शर्त पर अपने हाथ में लेती है कि सम्बद्ध राज्य सरकार इस प्रकार के ऊपरी पुलों के निर्माण की लागत में अपना अंशदान करें ;

(ख) क्या रेल विभाग कुछ स्थानों पर उन स्थानों के महत्व को ध्यान में रखते हुए स्वयं भी ऊपरी पुलों का निर्माण करता है ;

(ग) क्या सरकार के सामने (1) पटना-मीठापुर (2) राजेन्द्र नगर (3) पटना सिरी (4) राबूर (5) कोलरमा (6) जमुई पर ऊपरी पुल बनाने का कोई प्रस्ताव विचाराधीन है ; और

(घ) यदि हां, तो पुलों का निर्माण कार्य कब तक आरम्भ कर दिये जाने की सम्भावना है ?

(-)[CONSTRUCTION OF OVER-BRIDGES IN STATES

46. SHRI J. P. YADAV : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Government of India undertake to construct over-bridges on the request of the State Governments on the condition that the State Government concerned contributed their own share towards the cost of construction of such over bridges ;

(a) whether the Railways also construct over bridges of their own at certain points keeping in view the importance of such points ;

[English translation.